



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

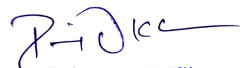
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 06/2024-25 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT on 27.09.2024 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 452 applications were considered by the IMWG , out of which total 162 cases were approved (out of which 50 approved on *post-facto* basis, 26 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 86 applications approved subject to clear and unconditional NOC of one IMWG members). 11 applications have been dropped and 00 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 279 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

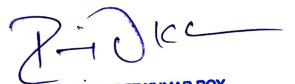
3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

S.N	File/Name	Present Status
1.	HQRSCMTAPPLY00001212AM24	Deferred
2.	HQRSCMTAPPLY00001213AM24	Deferred
3.	HQRSCMTAPPLY00001214AM24	Deferred
4.	HQRSCMTAPPLY00001215AM24	Deferred
5.	HQRSCMTAPPLY00001230AM24	Deferred
6.	HQRSCMTAPPLY00001844AM24	Deferred
7.	HQRSCMTAPPLY00001845AM24	Deferred
8.	HQRSCMTAPPLY00001847AM24	Deferred
9.	HQRSCMTAPPLY00001892AM24	Deferred


रंजीत कुमार रॉय /RANJEET KUMAR ROY
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
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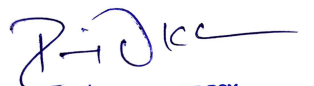
10.	HQRSCMTAPPLY00001905AM24	Deferred
11.	HQRSCMTAPPLY00001906AM24	Deferred
12.	HQRSCMTAPPLY00001952AM24	Deferred
13.	HQRSCMTAPPLY00000003AM25	Deferred
14.	HQRSCMTAPPLY00000019AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	HQRSCMTAPPLY00000103AM25	Deferred
16.	HQRSCMTAPPLY00000106AM25	Deferred
17.	HQRSCMTAPPLY00000107AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	HQRSCMTAPPLY00000119AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	HQRSCMTAPPLY00000144AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	HQRSCMTAPPLY00000189AM25	Deferred
21.	HQRSCMTAPPLY00000204AM25	Deferred
22.	HQRSCMTAPPLY00000239AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	HQRSCMTAPPLY00000255AM25	Deferred
24.	HQRSCMTAPPLY00000274AM25	Deferred
25.	HQRSCMTAPPLY00000282AM25	Deferred
26.	HQRSCMTAPPLY00000284AM25	Deferred
27.	HQRSCMTAPPLY00000296AM25	Deferred
28.	HQRSCMTAPPLY00000312AM25	Deferred
29.	HQRSCMTAPPLY00000325AM25	Deferred
30.	HQRSCMTAPPLY00000339AM25	Approved subject to receipt of clear and un-conditional NOC of one agency


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महाविदेशिक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
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31.	HQRSCMTAPPLY00000341AM25	Deferred
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33.	HQRSCMTAPPLY00000352AM25	Deferred
34.	HQRSCMTAPPLY00000371AM25	Deferred
35.	HQRSCMTAPPLY00000375AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
36.	HQRSCMTAPPLY00000383AM25	Deferred
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49.	HQRSCMTAPPLY00000501AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
50.	HQRSCMTAPPLY00000513AM25	Approved subject to receipt of clear and un-conditional NOC of one agency


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 विदेश व्यापार महानिदेशालय
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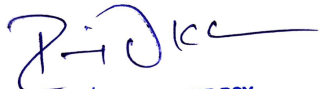
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70.	HQRSCMTAPPLY00001049AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
71.	HQRSCMTAPPLY00001050AM25	Deferred


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 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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 Deputy Director General of Foreign Trade
 विदेश व्यापार महासिदेशालय
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 वाणिज्य एवं उद्योग मंत्रालय
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 विदेश व्यापार महानिदेशालय
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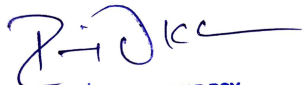
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 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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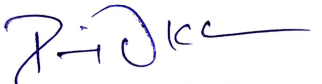
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173.	HQRSCMTAPPLY00001470AM25	Deferred
174.	HQRSCMTAPPLY00001471AM25	Deferred


रंजीत कुमार रॉय / RANJEET KUMAR ROY
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 विदेश व्यापार महानिदेशालय
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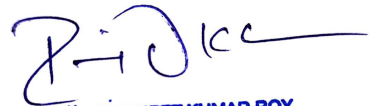
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192.	HQRSCMTAPPLY00001506AM25	Deferred
193.	HQRSCMTAPPLY00001507AM25	Deferred
194.	HQRSCMTAPPLY00001508AM25	Deferred
195.	HQRSCMTAPPLY00001512AM25	Approved subject to receipt of clear and un-conditional NOC of one agency


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196.	HQRSCMTAPPLY00001513AM25	Deferred
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216.	HQRSCMTAPPLY00001539AM25	Approved subject to receipt of clear and un-conditional NOC of one agency


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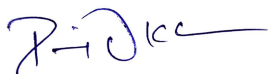
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234.	HQRSCMTAPPLY00001565AM25	Deferred
235.	HQRSCMTAPPLY00001566AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
236.	HQRSCMTAPPLY00001568AM25	Deferred
237.	HQRSCMTAPPLY00001569AM25	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
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238.	HQRSCMTAPPLY00001570AM25	Deferred
239.	HQRSCMTAPPLY00001573AM25	Deferred
240.	HQRSCMTAPPLY00001575AM25	Deferred
241.	HQRSCMTAPPLY00001576AM25	Deferred
242.	HQRSCMTAPPLY00001580AM25	Deferred
243.	HQRSCMTAPPLY00001582AM25	Deferred
244.	HQRSCMTAPPLY00001583AM25	Deferred
245.	HQRSCMTAPPLY00001584AM25	Deferred
246.	HQRSCMTAPPLY00001585AM25	Deferred
247.	HQRSCMTAPPLY00001586AM25	Deferred
248.	HQRSCMTAPPLY00001587AM25	Deferred
249.	HQRSCMTAPPLY00001588AM25	Deferred
250.	HQRSCMTAPPLY00001589AM25	Deferred
251.	HQRSCMTAPPLY00001591AM25	Deferred
252.	HQRSCMTAPPLY00001593AM25	Deferred
253.	HQRSCMTAPPLY00001594AM25	Deferred
254.	HQRSCMTAPPLY00001595AM25	Deferred
255.	HQRSCMTAPPLY00001596AM25	Deferred
256.	HQRSCMTAPPLY00001607AM25	Deferred
257.	HQRSCMTAPPLY00001609AM25	Deferred
258.	HQRSCMTAPPLY00001610AM25	Deferred
259.	HQRSCMTAPPLY00001611AM25	Deferred
260.	HQRSCMTAPPLY00001612AM25	Deferred


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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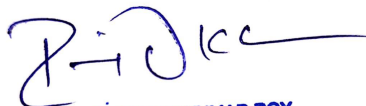
261.	HQRSCMTAPPLY00001613AM25	Deferred
262.	HQRSCMTAPPLY00001615AM25	Deferred
263.	HQRSCMTAPPLY00001618AM25	Deferred
264.	HQRSCMTAPPLY00001620AM25	Deferred
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266.	HQRSCMTAPPLY00001634AM25	Deferred
267.	HQRSCMTAPPLY00001635AM25	Deferred
268.	HQRSCMTAPPLY00001636AM25	Deferred
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271.	HQRSCMTAPPLY00001639AM25	Deferred
272.	HQRSCMTAPPLY00001640AM25	Deferred
273.	HQRSCMTAPPLY00001641AM25	Deferred
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275.	HQRSCMTAPPLY00001643AM25	Deferred
276.	HQRSCMTAPPLY00001649AM25	Deferred
277.	HQRSCMTAPPLY00001651AM25	Deferred
278.	HQRSCMTAPPLY00001657AM25	Deferred
279.	HQRSCMTAPPLY00001658AM25	Deferred
280.	HQRSCMTAPPLY00001659AM25	Deferred
281.	HQRSCMTAPPLY00001660AM25	Deferred
282.	HQRSCMTAPPLY00001661AM25	Deferred
283.	HQRSCMTAPPLY00001682AM25	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry

284.	HQRSCMTAPPLY00001683AM25	Deferred
285.	HQRSCMTAPPLY00001691AM25	Deferred
286.	HQRSCMTAPPLY00001692AM25	Deferred
287.	HQRSCMTAPPLY00001693AM25	Deferred
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289.	HQRSCMTAPPLY00001695AM25	Deferred
290.	HQRSCMTAPPLY00001696AM25	Deferred
291.	HQRSCMTAPPLY00001697AM25	Deferred
292.	HQRSCMTAPPLY00001698AM25	Deferred
293.	HQRSCMTAPPLY00001699AM25	Deferred
294.	HQRSCMTAPPLY00001700AM25	Deferred
295.	HQRSCMTAPPLY00001701AM25	Deferred
296.	HQRSCMTAPPLY00001702AM25	Deferred
297.	HQRSCMTAPPLY00001703AM25	Deferred
298.	HQRSCMTAPPLY00001704AM5	Deferred
299.	HQRSCMTAPPLY00001705AM25	Deferred
300.	HQRSCMTAPPLY00001706AM25	Deferred
301.	HQRSCMTAPPLY00001710AM25	Deferred
302.	HQRSCMTAPPLY00001711AM25	Deferred
303.	HQRSCMTAPPLY00001712AM25	Deferred
304.	HQRSCMTAPPLY00001714AM25	Deferred
305.	HQRSCMTAPPLY00001715AM25	Deferred
306.	HQRSCMTAPPLY00001721AM25	Deferred


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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307.	HQRSCMTAPPLY00001722AM25	Deferred
308.	HQRSCMTAPPLY00001726AM25	Deferred
309.	HQRSCMTAPPLY00001732AM25	Deferred
310.	HQRSCMTAPPLY00001740AM25	Deferred
311.	HQRSCMTAPPLY00001741AM25	Deferred
312.	HQRSCMTAPPLY00001742AM25	Deferred
313.	HQRSCMTAPPLY00001760AM25	Deferred
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323.	HQRSCMTAPPLY00001778AM25	Deferred
324.	HQRSCMTAPPLY00001779AM25	Deferred
325.	HQRSCMTAPPLY00001780AM25	Deferred
326.	HQRSCMTAPPLY00001781AM25	Deferred
327.	HQRSCMTAPPLY00001782AM25	Deferred
328.	HQRSCMTAPPLY00001784AM25	Deferred
329.	HQRSCMTAPPLY00001786AM25	Deferred


रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपाय महाविदेशिक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

330.	HQRSCMTAPPLY00001787AM25	Deferred
331.	HQRSCMTAPPLY00001788AM25	Deferred
332.	HQRSCMTAPPLY00001790AM25	Deferred
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336.	HQRSCMTAPPLY00001797AM25	Deferred
337.	HQRSCMTAPPLY00001798AM25	Deferred
338.	HQRSCMTAPPLY00001800AM25	Deferred
339.	HQRSCMTAPPLY00001801AM25	Deferred
340.	HQRSCMTAPPLY00001804AM25	Deferred
341.	HQRSCMTAPPLY00001805AM25	Deferred
342.	HQRSCMTAPPLY00001816AM25	Deferred


रंजीत कुमार रॉय / RANJEET KUMAR ROY
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

4. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below –

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001539AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00000059AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	HQRSCMTAPPLY00000250AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	HQRSCMTAPPLY00000346AM25	Approved subject to receipt of clear and un-conditional NOC of one agency

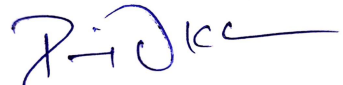
5.	HQRSCMTAPPLY00000422AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	HQRSCMTAPPLY00000433AM25	Approved subject to receipt of clear and un-conditional NOC of one agency.
7.	HQRSCMTAPPLY00000254AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	HQRSCMTAPPLY00000278AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	HQRSCMTAPPLY00000289AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	HQRSCMTAPPLY00000342AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	HQRSCMTAPPLY00000441AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	HQRSCMTAPPLY00000455AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	HQRSCMTAPPLY00000458AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	HQRSCMTAPPLY00000468AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	HQRSCMTAPPLY00000822AM25	Approved subject to receipt of clear and un-conditional NOC of one agency

5. Cases which are Approved

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001934AM24	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00000247AM25	Approved
3.	HQRSCMTAPPLY00000636AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	HQRSCMTAPPLY00001754AM24	Approved
5.	HQRSCMTAPPLY00000630AM25	Approved
6.	HQRSCMTAPPLY00001153AM25	Approved
7.	HQRSCMTAPPLY00001165AM25	Approved


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उपायुक्त निदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

8.	HQRSCMTAPPLY00001238AM25	Approved
9.	HQRSCMTAPPLY00000269AM25	Approved
10.	HQRSCMTAPPLY00000364AM25	Approved
11.	HQRSCMTAPPLY00000431AM25	Approved
12.	HQRSCMTAPPLY00000470AM25	Approved
13.	HQRSCMTAPPLY00001004AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	HQRSCMTAPPLY00001005AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	HQRSCMTAPPLY00000691AM25	Approved
16.	HQRSCMTAPPLY00001101AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	HQRSCMTAPPLY00001160AM25	Approved
18.	HQRSCMTAPPLY00001161AM25	Approved
19.	HQRSCMTAPPLY00001176AM25	Approved
20.	HQRSCMTAPPLY00001232AM25	Approved
21.	HQRSCMTAPPLY00001239AM25	Approved
22.	HQRSCMTAPPLY00001272AM25	Approved
23.	HQRSCMTAPPLY00001297AM25	Approved
24.	HQRSCMTAPPLY00001315AM25	Approved
25.	HQRSCMTAPPLY00001322AM25	Approved
26.	HQRSCMTAPPLY00001273AM25	Approved
27.	HQRSCMTAPPLY00001323AM25	Approved
28.	HQRSCMTAPPLY00001326AM25	Approved
29.	HQRSCMTAPPLY00001444AM25	Approved


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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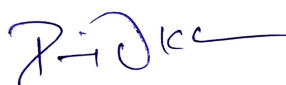
30.	HQRSCMTAPPLY00001459AM25	Approved
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7. Cases which are DROPPED/REJECTED

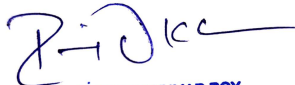
Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001661AM24	DROPPED
2.	HQRSCMTAPPLY00000573AM25	DROPPED
3.	HQRSCMTAPPLY00001830AM24	DROPPED
4.	HQRSCMTAPPLY00000252AM25	DROPPED
5.	HQRSCMTAPPLY00000338AM25	DROPPED
6.	HQRSCMTAPPLY00000410AM25	DROPPED
7.	HQRSCMTAPPLY00000469AM25	DROPPED
8.	HQRSCMTAPPLY00000524AM25	DROPPED
9.	HQRSCMTAPPLY00001483AM25	DROPPED
10.	HQRSCMTAPPLY00001319AM25	DROPPED
11.	HQRSCMTAPPLY00001320AM25	DROPPED

8. Cases for Ex-Post- Facto approval

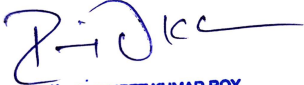
Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001416AM25	Post Facto Approval
2.	HQRSCMTAPPLY00001457AM25	Post Facto Approval
3.	HQRSCMTAPPLY00001464AM25	Post Facto Approval
4.	HQRSCMTAPPLY00000407AM25	Post Facto Approval
5.	HQRSCMTAPPLY00000985AM24	Post Facto Approval


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
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6.	HQRSCMTAPPLY00000355AM25	Post Facto Approval
7.	HQRSCMTAPPLY00001144AM25	Post Facto Approval
8.	HQRSCMTAPPLY00001227AM25	Post Facto Approval
9.	HQRSCMTAPPLY00001312AM25	Post Facto Approval
10.	HQRSCMTAPPLY00001368AM25	Post Facto Approval
11.	HQRSCMTAPPLY00001510AM25	Post Facto Approval
12.	HQRSCMTAPPLY00001192AM25	Post Facto Approval
13.	HQRSCMTAPPLY00001226AM25	Post Facto Approval
14.	HQRSCMTAPPLY00001231AM25	Post Facto Approval
15.	HQRSCMTAPPLY00001369AM25	Post Facto Approval
16.	HQRSCMTAPPLY00001516AM25	Post Facto Approval
17.	HQRSCMTAPPLY00001564AM25	Post Facto Approval
18.	HQRSCMTAPPLY00001567AM25	Post Facto Approval
19.	HQRSCMTAPPLY00000385AM25	Post Facto Approval
20.	HQRSCMTAPPLY00000642AM25	Post Facto Approval
21.	HQRSCMTAPPLY00000643AM25	Post Facto Approval
22.	HQRSCMTAPPLY00000231AM25	Post Facto Approval
23.	HQRSCMTAPPLY00000120AM25	Post Facto Approval
24.	HQRSCMTAPPLY00000514AM25	Post Facto Approval
25.	HQRSCMTAPPLY00000521AM25	Post Facto Approval
26.	HQRSCMTAPPLY00000248AM25	Post Facto Approval
27.	HQRSCMTAPPLY00000194AM25	Post Facto Approval
28.	HQRSCMTAPPLY00000196AM25	Post Facto Approval


 रंजीत कुमार रॉय /RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
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29.	HQRSCMTAPPLY00000326AM25	Post Facto Approval
30.	HQRSCMTAPPLY00000699AM25	Post Facto Approval
31.	HQRSCMTAPPLY00001182AM25	Post Facto Approval
32.	HQRSCMTAPPLY00001270AM25	Post Facto Approval
33.	HQRSCMTAPPLY00001251AM25	Post Facto Approval
34.	HQRSCMTAPPLY00001006AM25	Post Facto Approval
35.	HQRSCMTAPPLY00000487AM25	Post Facto Approval
36.	HQRSCMTAPPLY00000395AM25	Post Facto Approval
37.	HQRSCMTAPPLY00000685AM25	Post Facto Approval
38.	HQRSCMTAPPLY00001143AM25	Post Facto Approval
39.	HQRSCMTAPPLY00000690AM25	Post Facto Approval
40.	HQRSCMTAPPLY00001619AM25	Post Facto Approval
41.	HQRSCMTAPPLY00001455AM25	Post Facto Approval
42.	HQRSCMTAPPLY00000669AM25	Post Facto Approval
43.	HQRSCMTAPPLY00000670AM25	Post Facto Approval
44.	HQRSCMTAPPLY00000671AM25	Post Facto Approval
45.	HQRSCMTAPPLY00001561AM25	Post Facto Approval
46.	HQRSCMTAPPLY00001562AM25	Post Facto Approval
47.	HQRSCMTAPPLY00001574AM25	Post Facto Approval
48.	HQRSCMTAPPLY00001614AM25	Post Facto Approval
49.	HQRSCMTAPPLY00001617AM25	Post Facto Approval
50.	HQRSCMTAPPLY00001751AM25	Post Facto Approval


 रंजीत कुमार रॉय / RANJEET KUMAR ROY
 उप महानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

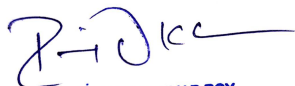
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


रंजीत कुमार रॉय / RANJEET KUMAR ROY
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry